

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 2.../S.O./2015

Date :

Deputy Registrar (Judicial),
Rajasthan High Court,
Jodhpur/Bench Jaipur.

Sub. : Steps for Updation of Monthly Statistics on
Supreme Court Server.

Gen./XV/08/16/260

Date- 2/2/16

Sir,

I am to state that in order to facilitate seamless transmission of the information in electronic form a mechanism for updation of data online has been developed by Hon'ble the Supreme Court in which data are to be updated every month before 10th and thereafter the data updated will be frozen.

Hon'ble Supreme Court has desired that every month information be updated in enclosed format.

It is enjoined upon you to send monthly information in the enclosed requisite format to Statistics Section, Rajasthan High Court, Jodhpur **on or before 5th of every month** through email on rhc-stats-rj@nic.in.

Encl- As Above

By Order



REGISTRAR GENERAL

No. : Gen./XV/08/2016/ 261-62

Date : 2/2/16

Copy forwarded to the following for information and necessary action :-

1. Registrar-cum-C.P.C, Rajasthan High Court Bench, Jaipur with reference to the letter dt.14.01.2016 of Sh. Ravindra Maithani, Secretary General, Supreme Court of India, New Delhi.
2. A.O.J., Statistics Section, Rajasthan High Court, Jodhpur with the direction to consolidate the informations received in pursuance of this circular and send the same to the Registrar-cum-C.P.C, Rajasthan High Court Bench, Jaipur **on or before 7th of every month.**



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